

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-07-2024 AT 10:30 AM**

**CP (IB) No. 83/95/HDB/2023
AND
IA (IBC) 17/2024 in CP (IB) No. 83/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:
NABARD

...Petitioner

AND

Smt. M Chandrabushan Swamy Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP (IB) No. 83/95/HDB/2023

Mr Chakilam Nagarjuna, Resolution Professional present physically.

Learned Senior Counsel Mr Avinash Desai, for Personal Guarantor present through Video Conference.

Due to paucity of time, matter adjourned to 08.08.2024.

IA (IBC) 17/2024

Due to paucity of time, matter adjourned to 08.08.2024, for continuation of respondent submissions.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)